Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Zo. 9 Category of creditor Other creditors, if any, Operational creditors (other than Workmen Operational creditors (Government Dues) Operational creditors (Employees) Operational creditors (Workmen) and Employees and Government Dues) creditors belonging to any class of creditors) Secured financial creditors belonging to any class (other than financial creditors and operational class of creditors of creditors creditors belonging to any class of creditors) Unsecured financial creditors belonging to any Unsecured financial creditors (other than financial Secured financial creditors (other than financial Total Summary of claims claims No. of 1 17 0 0 0 0 0 0 2,45,47,325 9,16,23,616 Amount 10,63,060 0 0 0 C 0 Summary of claims admitted claims No. of C 00 0 0 4 0 C 0 2,19,20,667 2,05,63,537 Amount of admitted 10,63,060 claims 0 C 0 0 Amount of contingent claims 0 0 Amount of admitted claims not 0 0 0 0 0 0 0 verification 4,72,23,281 Amount of 26,26,658 claims under 0 0 0 0 0 0 0 Details in Annexure 9 S 4 w 00 6 2 3 operational creditors such claims. Awaiting for discrepancies are found in creditors. However, many submitted their claims but themselves as financial 13 claimants represented response and clarifications. discrepancies in such ESIC their response and claims. Awaiting for their here are many larifications. Remarks, if any (Amount in ₹)

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Annexure – 4
Name of the corporate debtor: JAIRAM FOUNDRY PRIVATE LIMITED; Date of commencement of CIRP: 28/04/2023; List of creditors as on: 18/05/2023 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

No.	Name of creditor	Identificati onNo.	Details of claim received Date of Amou	of claim lved Amount	Amount	Deta Nature of	Details of claim admitted of Amount Whetl	dmitted	% of voting	Amount of contingent claim	Amount of any mutual dues, that may beset-	Amount of claim not admitted	CHI SERVICE I
			Date of receipt	Amount claimed	Amount ofclaim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	Whether % of voting related share in CoC party?	claim	that may off	beset-	
-	Sampath Lahoti Represented by	PAN: ABPPL6623E	16/05/2023	40,74,640	27,55,232	Financial assistance		r	13.40				
2	Mahesh Lahoti	PAN: ABPPL6623E	16/05/2023	1,58,38,517	49,02,094	Financial assistance		1	23.84	1	1		•
ω	Pushpa Soni	PAN: BDNPS5325R	16/05/2023	1,01,34,286	53,98,803	Financial assistance	-	1	26.25	1			•
4	Sujata Bung	PAN:	16/05/2023	1,43,52,892	75,07,408	Financial	-		36.51	1			•
S	Pradeep Kumar	PAN: GDHPK9115A	16/05/2023	769300			•		•	1			1
6	Rekha Devi	PAN: BAYPD6812Q	16/05/2023	617041	•	•	<b>.</b>		1	1			
7	Sudhir Kumar	PAN: BJGPK0073D	16/05/2023	15125623		-	-		-				-
∞	Ashok Prasad Singh	_	16/05/2023	11718416	1	1		•		ı	1		•
9	Gunja Devi	PAN: AITPG4669G	16/05/2023	2550822	1	1	-	1	-	•			,
10	Saniya Shekhar	PAN: JUPPS6059K	16/05/2023	738364	-	•	-	1					
= =	Om Prakash Kumar	PAN: HXVPK3095J	16/05/2023	2180626	1			1	1	1			ı
12	Suraj Kumar	PAN: FFGPK8131C	16/05/2023	3048179	-1		ı	1		r			
13	Sanjeev Kumar	PAN: FGIPK0732A	16/05/2023	4866206	-	-		1		•			
14	Mamta Devi Heda	PAN: AAMPH2219N	16/05/2023	364079			-	-	-	•			-
15	Ayush Kabra	PAN: HBTPK1641A	16/05/2023	740625	-		-	1		•			1
16	Laxminarayan Mundada	PAN: AVIPM7365B	16/05/2023	1552000			-	-	•	<b>I</b> .	1		
17	KR Jaiswal	PAN:	16/05/2023	2952000	1	ı	•	1	1	1	-		
			· · · · · · · · · · · · · · · · · · ·	The state of the s		CONTRACTOR OF A PROPERTY OF A		234 334 34 24 24 24 24 24 24 24 24 24 24 24 24 24		THE RESIDENCE OF THE PROPERTY OF THE PARTY O		STATE OF THE PERSON NAMED IN COLUMN TWO IS NOT THE PERSON NAMED IN COLUMN TWO IS NAMED IN COLUMN TW	

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